

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH  
JABALPUR

O.A.No. 815/1997

Hon'ble Sh. M.P. Singh, Vice Chairman  
Hon'ble Sh. G. Shanthappa, Judicial Member

Jabalpur, this the 19th day of November, 2003

1. Smt. Tara Bai  
widow of late Shri Graib Das
2. Dhaniram  
s/o Late Shri Graib Das  
Both Resident of House No.54  
Village & Post Richai  
Jabalpur (MP). ... Applicants

(By Advocate: None)

Versus

1. The Union of India  
through the Secretary  
Ministry of Defence  
New Delhi.
2. The Commandant  
Central Ordnance Depot  
Post Box No.20  
Jabalpur(MP). .. Respondents

(By Advocate: Sh. B. Dasilva through Sh. Sayed Akthar)

O R D E R (Oral)

By M. P. Singh, Vice Chairman:

As none appeared for the applicant on 1.8.2002, 13.9.2002 and 28.10.2002, the OA was dismissed for non-prosecution on 28.10.2002. Thereafter, on filing an MA 1627/2002 for restoration of the OA 815/1997, the same had been disposed of and the OA was restored subject to payment of Rs.200/-. Today neither the applicant nor her counsel <sup>has</sup> appeared. It <sup>been</sup> observed that the cost of Rs.200/- has not yet been paid by the applicant. Therefore, it appears that the applicant is not interested to pursue her matter. Accordingly, the OA is again ~~is~~ dismissed in default and for non-prosecution.

*Sh. G. Shanthappa*

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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

ORIGINAL APPLICATION NO.815 of 1997

Jabalpur, this the 28th day of October, 2002.

Hon'ble Mr. Justice N.N.Singh- Vice Chairman.  
Hon'ble Mr. R.K.Upadhyaya- Member (Admnv.)

1. Smt. Tara Bai,  
Widow of Late Shri Graib Das.
2. Dhaniram,  
S/o Late Shri Graib Das,  
age about 22 years.  
Both resident of House No.54,  
village & Post Richai, Jabalpur (MP)

-APPLICANTS.

(By Advocate- None)

VERSUS

1. The Union of India,  
through the Secretary,  
Ministry of Defence, New Delhi.
2. The Commandant,  
Central Ordnance Depot,  
Post Box No.20, Jabalpur (MP)

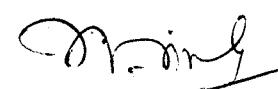
-RESPONDENTS.

(By Advocate- Shri P.Shankaran for  
Shri B.Dasilva)

ORDER (ORAL)

On 1.8.2002 and 13.9.2002, none appeared on behalf of the applicant. Today also nobody is present on behalf of the applicant. It appears that the applicant has no interest in prosecuting this case. Accordingly, this OA is dismissed for non-prosecution.

  
(R.K.Upadhyaya)  
Member (Admnv.)

  
(N.N.Singh)  
Vice Chairman.

...

मुद्रांश्ल सं ओ/व्या..... जबलपुर, दि.....

वित्तियि अबो निः—

(1) सचिन, अन्य न्यायालय वार प्राप्तिकारा, जबलपुर  
(2) प्रकाशक श्री/श्रीमती/छु ..... ओ उग्रेशल  
(3) प्रकाशी श्री/श्रीमती/छु ..... ओ काउंसल  
(4) वंशवाल, के द.अ., जबलपुर जवाहरांठ

सूचना एवं आवश्यक कार्यवाही देते

1 pocket AIV  
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उप अधिकारी  
30/10/02

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